

**GOVERNMENT OF INDIA  
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:5367  
ANSWERED ON:28.04.2010  
SPECIAL CELL TO TACKLE CORRUPTION  
J Helen Davidson

**Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government has established a special cell in all the Ministries/Departments to keep tracks of corruption;
- (b) if so, the details thereof; and
- (c) the cases registered so far in each cell, Ministries/Department-wise?

**Answer**

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs (SHRI PRITHVIRAJ CHAVAN)

(a) & (b): Each Ministry/Department of the Government has its own vigilance set up. The Secretary of the concerned Ministry/Department assisted by the Chief Vigilance Officer has been made directly responsible for ensuring integrity and probity in that Department.

(c) : This information is not centrally maintained.